Overbridge at Level Crossing in Kuppam Tawn, Andhra Pradesh (Southern Railway)

2220. SHRI P. NARASIMHA REDDY: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the proposal for providing an overbridge at the level crossing in Kuppam Town in Chittoor District in Andhra Pradesh had been sanctioned; and
- (b) if so, when it is likely to be implemented?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) Proposal to provide a road under bridge (and not road over-bridge) near Kuppam at km. 250/14-15 in lieu of existing level crossing at Km 250/14-15 on the Jolapettai-Bangalore City section has already been included in the Railway's Works Programme for 1971-72.

(b) The detailed plans and estimates are still to be finalised/sanctioned in consultation with the State Government. When these are finalised sanctioned and the State Government are also in a position to take up work on the approaches, the Railway will execute the work on the bridge structure, so that these two works are completed simultaneously.

Overbridge at level crossing in Chittor Town, Andhra Pradesh (Soutnern Railway)

- 2221. SHRI P. NARASIMHA REDDY: Will the Minister of RAIL-WAYS be pleased to state:
- (a) whether the proposal to provide an overbridge at the level crossing in Chittor town in Andhra Pradesh has been sane ioned; and
- (b) if so, when it is likely to be implemented?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) Yes.

(b) The State Government has recently furnished a revised estimate for the approaches. Accordingly, the estimate for the Railway's portion of the work is being revised. The Railway will take up the work on bridge structure after the detailed estimate is sanctioned and the State Government are also in a position to take up their portion of the work on the approaches so that the bridge proper and the approaches are completed simultaneously.

Observations on the performance of Traffic and Movement Inspectors (Western Railway)

2222. SHRI ONKAR LAL BERWA: SHRI CHANDRIKA PRASAD:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the General Manager, of Western Railway had made certain observation in regard to the performance of Traffic Inspectors and Movement Inspectors after his Inspection;
- (b) whether these observations were circulated by Divisional Superintendent vide his letter No. 7394/23-Vol. II, dated the 18th December, 1970; and
- (c) whether Government propose to lay on the Table of the House a copy of the observations of the General Manager, Western Railway as well as a copy of the letter referred to in part (b)?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.